

**SCHEDULE 1- FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
TRICHY SRI AMMAN FINANCE PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	TRICHY SRI AMMAN FINANCE PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	27/10/1997
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES, CHENNAI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74110TN1997PTC039318
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	C-94, FORT STATION ROAD, THILLAI NAGAR, TRICHY-620018
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	05/11/2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. VENGARAI SESHADRI SOWRIRAJAN, C-2, VIJAYRENGAA APARTMENTS, 64, WEST ADAYAVALANCHAN STREET, SRIRANGAM, TRICHY-620006 vssowrirajan@gmail.com 94443 82985 REGN NO: IBB/PA-002/IP-N00268/2017-18/10781
8.	LAST DATE FOR SUBMISSION OF CLAIMS	04/12/2020

Notice is hereby given that the Trichy Sri Amman Finance Private Limited has commenced voluntary liquidation on 5th November 2020.

The stakeholders of Trichy Sri Amman Finance Private Limited are hereby called upon to submit a proof of their claims, on or before 4th December 2020, to the liquidator at the address mentioned against item 7. The proof of claims is to be submitted by way of the following specified forms:

- Form B - Claim by Operational Creditors
- Form C - Claim by Financial Creditors
- Form D - Claims by Workmen and Employees
- Form E - Claims by Authorised Representatives of Workmen and Employees
- Form F - Claims by other Stakeholders

The financial creditors shall submit their proof of claims by electronic means only on the Email address mentioned against item 7. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties. The aforesaid Forms are available on the website www.ibbi.gov.in of Insolvency and Bankruptcy Board of India.

DATE : 05/11/2020
PLACE : TRICHY

VENGARAI SESHADRI SOWRIRAJAN
LIQUIDATOR
REGN NO: IBB/PA-002/IP-N00268/2017-18/10781
E-mail: vssowrirajan@gmail.com Mobile: 9444382985


V.S. Sowrirajan, BA., FCA., FCS, ACMA,
(Vengarai Seshadri Sowrirajan) Insolvency Professional
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